

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 232 OF 2016 &  
IA NOS. 496 & 530 OF 2016**

**Dated : 11<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Jaiprakash Power Ventures Ltd.**

**.... Appellant(s)**

**Vs.**

**M. P. Power Management Co. Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Sanjay Sen, Sr. Adv.  
Mr. Avijeet Lala  
Ms. Molshree Bhatnagar  
Mr. Anand Kr. Shrivastava  
Mr. Akshay Shandilya

Counsel for the Respondent(s)

:

Mr. Alok Shankar  
Mr. Mahip Singh for R.1 to 4  
  
Mr. Paramhans h/f  
Mr. Aashish Anand Bernard  
Mr. S.S. Patel (Rep.) R-5  
  
Mr. Parinay Deep Shah  
Ms. Ritika Singhal  
Ms. Surabhi Pandey for R-6

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **20.12.2018.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Ts/js*